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Title: Motion regarding Joint Committee to examine matters relating to Allocation and Pricing of Telecom Licences and Spectrum.

SHRI P.C. CHACKO (THRISSUR): Hon. Speaker, I beg to move the following:--

"That this House do appoint Sarvashri Vijay Bahuguna and Ijyaraj Singh to the Joint Committee to examine matters relating to allocation and pricing of telecom licences and spectrum in the vacancies caused by the resignation of Sarvashri V. Kishore Chandra S. Deo and Paban Singh Ghatowar".

MADAM SPEAKER: The question is:

"That this House do appoint Sarvashri Vijay Bahuguna and Ijyaraj Singh to the Joint Committee to examine matters relating to allocation and pricing of telecom licences and spectrum in the vacancies caused by the resignation of Sarvashri V. Kishore Chandra S. Deo and Paban Singh Ghatowar".

The motion was adopted.

SHRI P.C. CHACKO : Hon. Speaker, I beg to move the following:--

"That this House do recommend to Rajya Sabha that Rajya Sabha do appoint one member of Rajya Sabha to the Joint Committee to examine matters relating to allocation and pricing of telecom licences and spectrum in the vacancy caused by the resignation of Smt. Jayanthi Natarajan from the membership of the Committee and communicate to this House the name of the Member so appointed by Rajya Sabha to the Joint Committee".

MADAM SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do appoint one member of Rajya Sabha to the Joint Committee to examine matters relating to allocation and pricing of telecom licences and spectrum in the vacancy caused by the resignation of Smt. Jayanthi Natarajan from the membership of the Committee and communicate to this House the name of the Member so appointed by Rajya Sabha to the Joint Committee".

The motion was adopted.

13.07 hrs.